NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/147/ (IB)/2017

NAME OF THE PETITIONER(S)

: THREE SIXTEEN FILMS

NAME OF THE RESPONDENT(S)

: NEW GENERATION MEDIA CORPORATION PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1, counsel for Detition

41/8/8/12 CEARANA (B)

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Respondent.

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<u>ORDER</u>

Mr.A.Kanakaraj, Counsel for the petitioner present. Mr.V.Nagarajan PCS for the respondent company present. The CEO representing the respondent company is present. At their request, time is enlarged for making submissions. Put up on 29.8.2017 at 10.30 A.M.

ーラリ (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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